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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 366/2019

WARNER BROS. ENTERTAINMENT INC.

..... Plaintiff

Through: Ms.Suhasini Raina and Ms. Surbhi

Pande, Advs.

versus

HTTPS:HINDILINKS4U.TO & ORS.

..... Defendants

Through: Mr.A.P. Sahay, Adv. for DOT

CORAM:

JOINT REGISTRAR (JUDICIAL) SH. PURSHOTAM PATHAK

(DHJS)

ORDER

% <u>25.10,2021</u>

CS(COMM) 366/2019

Process Fees for service of defendant no.52 is returned under objection.

Let fresh summons be issued to defendant no.52 on filing of PF and through all permissible modes including e-mail, returnable by 07.12.2021.

Interim Order passed by the Hon'ble Court to continue.

PURSHOTAM PATHAK (DHJS), J

OCTOBER 25, 2021/tp

Click here to check corrigendum, if any